

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/13675/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Chirang, Kajalgaon.

Dated Guwahati, the 21st December, 2022

Sub:- **Permission to withdraw Home Travel Concession (HTC)**

Ref:- Letter No. CJM/CHR/2022/06/I/2297 dated 16.12.2022

Sir,

With reference to the above, I am directed to inform you that Dr. Nupur Chandra Bhuyan, Chief Judicial Magistrate, Chirang (BTAD), Kajalgaon has been allowed to withdraw his prayer for HTC for the block period 2020-2021 (by way of carry forward), to visit his home town Guwahati.

Shri Bhuyan may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/13676-13677 /A.
Copy to:-

Dated 21.12.2022

1. Dr. Nupur Chandra Bhuyan, Chief Judicial Magistrate, Chirang (BTAD), Kajalgaon with reference to his letter dated 16.12.2022.
2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)

sd/-